


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 101/9/HDB/2018 |
| NAME OF THE COMPANY | Rajvir Industries Ltd |
| NAME OF THE PETITIONER(S) | Samkit Bio Farms Samkit Bio Farms Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Rajvir Industries Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|--|
| M. S. Manoranjan for Mr. Y. Suryanarayana | Adv. | 9848559322 |  |
| | | | |

Counsel for Respondent(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|----------------------------------|---|
| S. Rajgopalan | Adv. at | raj@bajaj.com in 9704772280 |  |
| | | | |

ORDER

Learned counsel Ms. Manoranjani on behalf of Mr. Y. Surya Narayana present for Petitioner. Learned counsel Mr. S. Rajgopalan present for Respondent.

Both sides filed written arguments.

Orders reserved.


MEMBER JUDICIAL